

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Relief was sought and Pre-Insitition Mediation did not take place (Yes / No)	Urgent Decision	Date	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
7	Sh. Dinesh Bhatt, DJ (Commercial Court)-01	West	NIL											
8	Sh. Gurdeep Singh, DJ (Commercial Court)-02	West	NIL											
9	SH. SANJEV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL											
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02		OMP-COMM-13-2021	RADHEY SHYAM PARASHAR & ORS. VS M/S. POOJA FINLEASE	SH. PURU MUDGAL	21.01.2021	NA		29-07-2021	190	ALLOWED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			OMP-COMM-59/2021	VEDANTA LIMITED VS. M/S. KANNAN ANAND PVT. LTD.	SH. SHAIWAL SHRIVASTAVA	19.08.2021	NA		30.07.2021	346	ALLOWED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			OMP-COMM-1/2019	MILTON SCHOOL VS. EDUSMART SERVICES PVT. LTD.	MS. CHARU AMBWANI	03.01.2019	NA		31.07.2021	941	ALLOWED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
11	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03		OMP (COMM.)/27/2020	UNION OF INDIA Vs M/S RAKESHV KUMAR AND CO	K RAI	17-02-2020	NA		07-07-2021	#VALUE!	DISMISSED	NA	NA	34 Arbitration & Conciliation Act
			OMP (COMM.)/109/2020	UNION OF INDIA Vs HARI PRAKASH SHARMA	VINOD KUMAR RAI	23-12-2020	NA		14-07-2021	#VALUE!	DISPOSED	NA	NA	34 Arbitration & Conciliation Act
			OMP (COMM.)/93/2020	UNION OF INDIA Vs BANSAL CONSTRUCTION CO.	GHANSHYAM SINGH	10-11-2020	NA		30-07-2021	#VALUE!	DISMISSED	NA	NA	34 Arbitration & Conciliation Act

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			OMP (COMM.)/19 /2019	UNION OF INDIA Vs M/S BANSAL CONSTRUCTION CO.	V K RAI	21-01-2019	NA	30-07-2021	#VALUE!	DISPOSED	NA	NA	34 Arbitration & Conciliation Act	
12	SH. KUMAR BHARTWAL DISTRICT JUDGE (COMMERCIAL COURT)-01	PREM SOUTH	NIL											
13	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	CS (Comm)379/2019	Aggarwal Traders Vs. Movie Times Cineplex Pvt Ltd	Khalin Chadha	26.11.2019	No	30.07.2021	612	Disposed of	30.07.2021	N/A	Recovery of Money	
14	SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL-COURT), SOUTH-EAST, SAKET COURT	SOUTH-EAST	NIL											
15	Ms. Raj Rami Mitra, District Judge (Commercial)-02	SOUTH-EAST	NIL											

